

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4475
ANSWERED ON THURSDAY, THE 20TH DECEMBER, 2012
[AGRAHAYANA 29, 1934 (SAKA)]**

CARTELISATION BY REAL ESTATE COMPANIES

QUESTION

**4475. SHRI NEERAJ SHEKHAR:
SHRI YASHVIR SINGH:**

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:**

- (a) whether the Competition Commission of India slapped fines on real estate companies for cartelisation;**
- (b) if so, the details thereof along with the names of those companies with particular reference to those involved in the National Capital Region; and**
- (c) the action taken/proposed to be taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS**

(SHRI SACHIN PILOT)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

(a) Competition Commission of India (CCI) has not imposed any penalty on real estate companies for cartelisation.

(b) & (c) Does not arise in view of (a) above.
